

SUPREME COURT OF INDIA
RECORD OF PROCEEDINGS

Petition(s) for Special Leave to Appeal (Crl) No(s).4653/2008

(From the judgement and order dated 25/06/2008 in WPCRL No. 802/2008 of
The HIGH COURT OF DELHI AT N. DELHI)

RANVIR SINGH RATHI

Petitioner(s)

VERSUS

COMMR.OF DELHI POLICE & ANR.

Respondent(s)

(With appln(s) for exemption from filing c/c of the impugned Judgment

Date: 30/06/2008 This Petition was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE ALTAMAS KABIR
HON'BLE MR. JUSTICE G.S. SINGHVI
(Vacation Bench)

For Petitioner(s)

Petitioner-In-Person

For Respondent(s)

UPON hearing counsel the Court made the following
ORDER

List on 1.7.2008.

(Ganga Thakur)
P.S. to Registrar

(Vijay Dhawan)
Court Master